HARYANA GOVERNMENT ENVIORNMENT DEPARTMENT

ORDER

No. 12/28/2002 – Env. III: In order to properly implement and monitor the action plan of ambient air quality of Faridabad city and to ensure the inter-departmental coordination at the State level, the Governor of Haryana is pleased to extend the term of the State level Committee for three years w.e.f. 21.11.2005 consisting of the following members, namely:-

1.	Chief Secretary, Haryana	Chairman
2.	Commissioner & Secretary, Environment Deptt.	Member
3.	Director, Transport Haryana	Member
4.	Principal Chief Conservator of Forests, Harayana	Member
5.	Director Industries Haryana	Member
6.	Chief Administrator, HUDA	Member
7.	Engineer in Chief, PWD(B&R) Haryana	Member
8.	Director, Food & Supplies Haryana	Member
9.	Chairman, Haryana State Pollution Control Board	Member
10.	State Coordinator, IOC, Panipat	Member
11.	A representative of the Ministry of Environment & Forests	Member
12.	Director, Environment Haryana	Member Secretary

Functions:

1. To monitor the implementation of Action Plan of Ambient Air Quality of Faridabad.

2. To insure the inter-departmental coord nation at the State level district level in this matter.

Terms & Conditions:

- 3. The Head Quarter of the Committee will be at Faridabad.
- 4. The Committee shall meet at regular intervals with the permission of the Chairman.

Dated, the Nov 7, 2006 R.R. FULIYA* Commissioner & Secretary to Government Haryana, Enviornment Department.

Endst. No. 12/28/2002-Env.III

Dated: 21107

A copy is forwarded to all concerned for further necessary action.

Superintendent Environment for Commissio er & Secretary to Government